

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252/ND/2018

IN THE MATTER OF:

M/s FM Legal Circle Services Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 25.04.2019

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner/Applicant : Kumar Devbrat, Adv.
For the Corporate Debtor :
For the Income Tax : Mr. Ajit Sharma, Mr. Ashutosh, Adv.
For the ROC : Ms. Kusum Yadav, Adv.

ORDER

Learned counsel for the appellant is present. Learned company prosecutor for ROC as well as Learned Standing counsel for Income Tax Department are also present. Vide order dated 12.02.2019 it is represented on behalf of the Income Tax Department that reply/observation has been filed on 24.04.2019. However the same is not on record. Ld. Bench Officer is directed to check for the same ^{and} ~~the~~ update the records of this tribunal.

Post the matter on 09.05.2019.

—Sd—

MEMBER (TECHNICAL)

Varinder Kumar

—Sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)